# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

# CONTEMPT PETITION No. 26 of 2013 IN ORIGINAL APPLICATION No. 436/2006

This, the 9th day of May, 2013

Hon'ble Justice Sri Alok Kumar Singh, Member (J) Hon'ble Sri D. C. Lakha, Member (A)

Rajendra Prasad, aged about 72 years, son of late Suraj Dev Lal, R/o 555 Kha/A/244, Bhola Khera, Anupam Nagar, Lucknow-226023

Applicant.

By Advocate Sri N. C. Srivastava.

#### Versus

- 1. Shri K.K. Atal, General Manager, North Eastern Railway, Head Quarter Office, Gorakhpur.
- 2. Shri Vinod Kumar Yadav, Divisional Railway Manager, North Eastern Railway, Lucknow Division, Lucknow.
- 3. Shri C. P. Dubey, Senior Divisional Personnel Officer, North Eastern Railway, Lucknow Division, Lucknow.

Respondents

## Order( Dictated in Open Court)

## By Hon'ble Justice Sri Alok Kumar Singh, Member (J)

Heard and perused the record.

- 2. In compliance of this Tribunal's order dated 5.2.13, an order has been passed by the respondents on 19.3.13 (Annexure-A-9).
- 3. The contention of the learned counsel for the applicant is that, it is not in accordance with the observation made in the order/judgment of this Tribunal dated 18.01.02 rendered in O.A. No. 187/1994. But we are feeling handicapped to enter into the matter of the order under this contempt jurisdiction. There was a direction to pass a reasoned and speaking order keeping in view of the observations made in the order/judgment of this Tribunal and in furtherance thereof, a reasoned and speaking order running into two pages has been passed. If the applicant is feeling aggrieved on certain points, the same can be adjudicated if a new O.A. is filed.
- 4. In view of the above, we do not find any substance for issuance of notice. The contempt petition is therefore struck off.

(D. C. Lakha) Member (A) (Justice Alok Kumar Singh)

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Member (J)